

**NOTIFICATION No. 198 / 2012**  
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The Government in G.O.Ms.No.431, Home (Courts.II) Department, dated 01.08.2011 have issued orders sanctioning the constitution of a Special Court to conduct exclusive trial of land grabbing cases at Tirunelveli in the cadre of Civil Judge along with other Special Courts to conduct exclusive trial of land grabbing cases in the cadre of Civil Judge in various Districts.

Ms. K.Renugadevi, II Additional District Munsif, Tirunelveli is transferred and posted as Special Judicial Magistrate, Special Court for exclusive trial of land grabbing cases at Tirunelveli in the said newly sanctioned Court.

HIGH COURT, MADRAS.  
DATED : 21.11.2012.

Sd/-G.CHOCKALINGAM,  
REGISTRAR GENERAL

**To**

1. Ms. K.Renugadevi, II Additional District Munsif, Tirunelveli.
2. The II Additional District Munsif, Tirunelveli.
3. The Principal District Judge, Tirunelveli.
4. The Chief Judicial Magistrate, Tirunelveli.
5. The Treasury Officer, Tirunelveli.

**Copy to :**

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue/ Law / Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.

5. The Registrar (Judicial), High Court, Madras.
6. The Registrar (Vigilance), High Court, Madras. (12 copies).
7. The Additional Registrar (Vigilance), High Court, Madras.
8. The Registrar (Administration), High Court, Madras.
9. The Registrar (Management), High Court, Madras.
10. The Joint Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
11. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
12. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
13. The Director, Tamil Nadu State Judicial Academy, Chennai.
14. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
15. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer, High Court, Madras.
16. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell, High Court, Madras.
17. The Technical Director, NIC, High Court, Madras.
18. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
19. The Record Keeper, A.D. Records, High Court, Madras.

**NOTIFICATION No. 199 / 2012**

Ms. R.Vasanthi, Civil Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service as Principal District Munsif, Pondicherry, who has been repatriated to her parent department viz., Tamil Nadu State Judicial Service in Order No.3878/2012-LD, Law Department, Government of Puducherry, dated 12.11.2012 is promoted to the cadre of Senior Civil Judge and on promotion as Senior Civil Judge, she is posted as Additional Sub Judge, Virudhachalam in the existing vacancy.

HIGH COURT, MADRAS.  
DATED: 21.11.2012.

Sd/-G.CHOCKALINGAM,  
REGISTRAR GENERAL

To

1. Ms.R.Vasanthi, Principal District Munsif, Pondicherry.
2. The Principal District Munsif, Pondicherry.
3. The Additional Sub Judge, Virudhachalam.
4. The Chief Judge, Puducherry.
5. The Principal District Judge, Cuddalore.
6. The Senior Accounts Officer (GAD-IV), Office of Principal Accountant General (A & E), Chennai-18.
7. The Director of Accounts and Treasuries, Pondicherry.
8. The Treasury Officer, Cuddalore.

**Copy to:-**

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law / Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to His Excellency The Lieutenant-Governor, Pondicherry.
5. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.

6. The Chief Secretary to the Government, Government of Puducherry, Pondicherry.
7. The Secretary to Government, Law Department, Government of Puducherry, Pondicherry.
8. The Registrar (Judicial), High Court, Madras.
9. The Registrar (Vigilance), High Court, Madras
10. The Additional Registrar (Vigilance), High Court, Madras.
11. The Registrar (Administration), High Court, Madras.
12. The Registrar (Management), High Court, Madras.
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